

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING MODE BE
TAKEN UP ON 26-06-2021

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

Sl.N.	Case	Name of Party	Fix for
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V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

1	Cri. Appeal-08/2020	Mangatram Kukreti Vs State	Argument
2	Cri. Appeal-59/2017	Shreekanth Prasad Vs State	Argument
3	Cri. Appeal -35/2020	Sehdev Prasad vs State	Argument
4	Cri. Appeal -36/2020	Nisha Devi Vs Sateshwari Devi & ors.	Argument
5	Cri. Appeal-48/2017	Nirmal Jugran Vs State	Argument
6	Cri. Revision-21/2019	Ajay Kumar Vs Vijendra lal	Argument
7	Cri. Revision-42/2018	Seema Bhatia Vs Rajeev Bhatiya	Argument
8	S. T.-13/2019	State Vs Sumitra Devi & ors.	Argument
9	S. T.-18/2019	State Vs Manbahadur Khatri	Argument
10	S.T.-17/2017	State Vs Deepak & ors.	Argument
11	M.C.A-47/2018	Malti Devi & ors.Vs State	Argument
12	M.C.A.-24/2019	Budhhi Devi Vs Sailesh Singh	Argument

* For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.

Ordered by Court
Sr. Assistant
District & Session 's Judge Court
Pauri Garhwal
26-06-2021